

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
ARMED FORCES TRIBUNAL, PRINCIPAL BENCH

West Block-VIII
R.K. Puram, Sector-I
New Delhi – 110 066

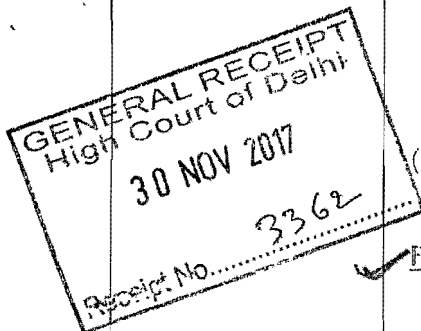
F. No. 7(27)/2015/AFT/PB/Adm-II

Dated : 23rd Nov 2017

CIRCULAR

Applications are invited for filling up of the post of Registrar in the Armed Forces Tribunal, Regional Bench, Srinagar (temporarily to function at Jammu) on deputation basis initially for a period of one year extendable upto three years or on re-employment on contract basis for a period of one year, from suitable candidates who fulfill the following eligibility conditions:-

Name of the Post	No. of Post	Pay scale (Rs.)	Eligibility conditions
Registrar (General Central Service Group 'A' Gazetted, Non-Ministerial)	01	New pay scale pay matrix civilian employees level-13 or equivalent pay level (Pay Band – 4) Rs.37400 – 67000 + Grade Pay Rs. 8700/- (pre-revised)	<p><u>For Deputation:</u></p> <p>Officers of Central Government or State Government or Supreme Court or High Courts or District Court or Statutory/Autonomous bodies having pensionary benefits or Judge Advocate General Branch of Army, Navy & Air Force and other similar institutions.</p> <p>(a) (i) holding analogous post on regular basis, in the parent cadre or Department.</p> <p>(ii) five years regular service in the parent Cadre or Department in the Level-12 as per the 7th CPC Pay Matrix or equivalent in Pay Band-3 of Rs. 15600-39100 with Grade pay Rs. 7600 (pre-revised).</p> <p>(b) holding degree in law from a recognised University with five years regular service.</p> <p><u>For re-employment on contract basis:</u></p> <p>Officers with similar qualifications and eligibility as for deputation.</p>



2. The pay of the officer selected on deputation basis will be governed by DoP&T O.M. No 6/8/2009-Estt(Pay-II) dated 17.06.2010, as amended from time to time.

3. The maximum age limit for appointment on deputation shall be 56 years as on the closing date for receipt of applications.

4. The maximum age limit for the re-employment on contract basis is 64 years. The pay of the officer on re-employment on contract basis will be fixed as per DoP&T OM No. 3/3/2016-Estt (Pay-II) dated 1.5.2017.

..... 2/-

(Note: Applications can be made only for re-employment on contract basis).

5. The departmental officers in the feeder grade who are in direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, a deputationist in the Armed Forces Tribunal shall not be eligible for consideration for appointments by promotion channel.
6. The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or other Government Organization or department shall not ordinarily exceed **three years**.
7. The application (s) in the prescribed Performa (Annexure-I) of the eligible officer(s) who can be spared in the event of their selection may be forwarded to the Principal Registrar, Armed Forces Tribunal, Principal Bench, West Block-VIII, Sector-1, RK Puram, New Delhi by the Departments **latest by 09th February, 2018 (Friday)** along with photo copies of the Annual Confidential Reports/Performance Appraisal for the last five years of the candidates along with Vigilance Clearance Certificate.
8. The applicant (s) interested in applying, for the post of Registrar on re-employment on contract basis may send their application (s) directly to the Principal Registrar, Armed Forces Tribunal, Principal Bench, West Block-VIII, Sector-1, RK Puram, New Delhi – 110 066 by the aforesaid date along with all the relevant documents like PPO, Date of Birth Certificate, LLB Certificate, and Experience Certificate etc.
9. The applications received without supporting documents, photograph, unsigned and incomplete in any manner, shall be summarily rejected.



(G P Mogha)
Principal Registrar

Enclosure: Annexure-1

Distribution :-

1. Secretary General, Supreme Court of India
2. Registrar General, High Court of Jammu & Kashmir/High Court of Punjab & Haryana Chandigarh/High Court of Himachal Pradesh, Shimla
3. Principal Registrar, Central Administrative Tribunal, New Delhi.
4. MoD, AFT Cell, New Delhi.
5. JAG Branch Army/Navy/Air Force, New Delhi
6. AFT, Principal Bench, New Delhi – Website.
7. Guard File.
8. Registrar,
Armed Forces Tribunal,
Srinagar (at Jammu) - For information and with the request for circulation to all concerned locally from their end with advice that applications may be forwarded by such local officers directly to AFT, Principal Bench, New Delhi by due date.

Delhi High Court

(Annexure-I)

**APPLICATION FOR THE POST OF REGISTRAR,
ARMED FORCES TRIBUNAL, REGIONAL BENCH, SRINAGAR (AT JAMMU)
ON DEPUTATION/ON RE-EMPLOYMENT ON CONTRACT BASIS**

1.	Post applied for	
2.	Name (in capital letters)	
3.	Whether belongs to SC/ST category	
4.	Date of entry into Govt. Service	
5.	Date of Retirement	
6.	Date of Birth	
7.	Age as on last date of receipt of application	
8.	Present Pay Scale or Last Pay Scale (in case of Retirees)	
9.	Present or last designation, Ministry/department and date of appointment (DOA) to the grade	Designation : Ministry/department : DOA to the Grade :
10.	Post held substantively and date of regular appointment in that pay Band/Grade pay	

11. Educational/Professional Qualifications :

Ser No	Exam/Degree passed	School/College/ University	Subject taken	Year of passing	Class/Division & age%

.....2/-

12. Training/Experience, if any :

Name of the Employer/Organisation	Post held	From	To	Nature of duties	Scale of pay and last salary drawn

13.	Any other special qualification or experience	
14.	Date of return from the last deputation, if any	
15.	Residential Address	
16.	Contact number and E-mail	
17.	Any other information	

Declaration

I hereby declare that all statement made in this application are true, complete and correct to the best of my knowledge and belief. I understand that in the event of any information being found suppressed/false or incorrect or ineligibility being detected before or after the appointment, my candidature/appointment is liable to be cancelled.

Place :

(Signature of the candidate)

Dated :

(Unsigned application will be rejected)